

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF GOLDEN TOBACCO LIMITED		
RELEVANT PARTICULARS		
1.	Name of corporate debtor	GOLDEN TOBACCO LIMITED
2.	Date of incorporation of corporate debtor	28-06-1955
3.	Authority under which corporate debtor is incorporated / registered	RoC-Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L16000GJ1955PLC067605
5.	Address of the registered office and principal office (if any) of corporate debtor	Golden Tobacco Limited , Darjipura, Post –Amaliya, Dist. Vadodara – 390022, Gujarat, India
6.	Insolvency commencement date in respect of corporate debtor	07-06-2022
7.	Estimated date of closure of insolvency resolution process	04-12.2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Vichitra Narayan Pathak Reg. No. IBBI/PA-001/IP-P01353/ 2018-2019/12063
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 120,Jharneshwar Colony, Madhuban Vihar, Near International Public School, Hoshangabad Road, Bhopal-462047(M.P) Email: drvnpathak@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	AVM Resolution Professionals LLP , 120,Jharneshwar Colony, MadhubanVihar, Near International Public School, Hoshangabad Road, Bhopal-462047(M.P) Email: cirp.goldentobacco@gmail.com
11.	Last date for submission of claims	21-06-2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/home/downloads Physical Address: AVM Resolution Professionals LLP, 120,Jharneshwar Colony, MadhubanVihar, Near International Public School, Hoshangabad Road, Bhopal-462047(M.P) (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Golden Tobacco Limited** on 07-06-2022.

The creditors of **Golden Tobacco Limited** are hereby called upon to submit their claims with proof on or before 21-06-2022 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 07-06-2022
Place: Bhopal

Vichitra Narayan Pathak
Interim Resolution Professional, Golden Tobacco Limited
Regn. No.: IBBI/IPA-001/IP-P01353/2018-2019/12063